GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

STARRED QUESTION NO:102
ANSWERED ON:10.03.2005
OUTSTANDING DUES OF AAI
Kharventhan Shri Salarapatty Kuppusamy;Solanki Shri Bharatsinh Madhavsinh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether many scheduled airlines and foreign carriers owe huge amount of money to Airport Authority of India;
- (b) if so, the details of outstanding dues as on date, Airlines-wise;
- (c) the steps taken by the Airport Authority of India for recovery of outstanding dues from them;
- (d) whether the Government proposes to start charging any security deposit from foreign carriers; and
- (e) if so, the details thereof and reasons therefor?

Answer

MINISTER OF STATE(INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b), (c), (d) and (e): A Statement is laid on the Table of the House.

Statement in reply to parts (a), (b), (c), (d) & (e) of Lok Sabha Starred Question () No.102 dated 10.03.2005 regarding Outstanding Dues of AAI.

- (a) Yes, Sir.
- (b) Dues as on December 31, 2004 from various domestic airlines including Indian national carriers (in crores of rupees) are as follows:

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Indian Airlines Ltd. - 404.34,
Air India Ltd. - 116.66,
Alliance Air - 101.57,
Pawan Hans Helicopters Ltd. - 2.69,
Vayudoot - 23.70,
Jet Airways - 20.71,
Sahara Airlines - 6.77
others - 8.27.
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Dues are also outstanding from private airlines who have closed down their operations. Details are as under:

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East West Airlines - 16.22, NEPC Airlines - 3.55, Skyline NEPC - 1.66, Elbee Airlines - 1.07, Continental Aviation - 1.30, VIF Airways - 0.24 others - 1.52.
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Details of dues outstanding from various foreign airlines as on December 31, 2004 are given in the Annexure.

(c) In the case of natonal carriers Indian airlines and Air India efforts are made constantly to sort out the disputes regarding payment of dues at the level of Ministry. An internal arbitrator has been appointed to mediate between Indian Airlines and Airports Authority of India(AAI). Meetings are also held to sort out disputes between Air India and AAI. Government has written off the dues of Vayudoot towards AAI in February, 2005. In respect of Air Transport Operators, dues are backed by Bank Guarantees/ Security. In respect of other airlines, dues are monitored regularly and action through Legal/ Arbitration/ Public Premises Act are taken wherever necessary. Besides, interest is levied for the over-due period on defaulting airlines and they are put on operation on Cash & Carry basis.

(d) and (e) Airports Authority of India (AAI) proposes to take a Security Deposits from foreign Airlines, to secure the dues of AAI. The matter is under consideration of the Government, keeping the international practices in view.

Annexure

Dues from Foreign Airlines As on 31-12-2004 (In Crores of Rupees)

Name of the Airline Total Name of the Airline Total

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Aeroflot 0.69 Aerosvit 0.22
Air Asia 0.60 Air Europe Italy 4.33
Air France 1.99 Air Mauritius
                                     0.62
Air Maldives 0.46 Air Arabia 0.10
Air Lanka 1.89 Atlanta Italian Airlines 1.41
Ariana Afghan Airways 0.20 Asiana Airlines 0.18
Austrian Airlines 0.88 Atlanta Iceland 0.25
Air Kazak 0.12 Blue Panorama airlines 0.22
Blue Dart Aviation 0.17 Biman Bangaladesh 1.03
British airways 3.00 Britania Airways 0.10
Balcan Bulgarian 0.10 Condor 0.31
Cathy Pacific Airways 0.21 China Airlines 0.48
Czecoslovia 0.15 Delta Airways 0.26
Druck International Airlines 0.62 EL AL Isreal 0.42
Egyptian Airlines 0.19 Emirates 3.75
Etihad airways 0.53 Ethopian Airlines 0.88
Eva Air 1.12 Eurofly SPA 1.33
Expo Aviation 0.29 Fedral 0.29
               0.76 Garuda Indonesia 3.30
Finn airways
Gulf Air 7.14 Hong Kong Dragon air 0.24
Iraqi Airways 0.34 Iran Air 0.12
Japan Airlines 0.20 JES Air
                                    0.08
Jugoslovenski Arotransport 0.36 Kasakhistan Airlines 0.20
Lot polish 0.11 KLM Royal Dutch 1.42
Kenya airlines 0.38 Korean Airways 0.50
Kuwait Airways 0.82 Kyrghyzstan 0.15
Lufthansa Cargo 2.04 Lufthansa German Airline 3.60
LTU International 0.19 Lauda Air 0.71
Morarch Air 0.50 Martin Air Holland 0.79
Mahan Air 0.14 Malaysian Airlines 2.22
Mk Airlines 0.73 Maynamar Airways International 0.08
MIC 0.51 North West 0.90
Nova airlines 0.27 NOV Air
                                   0.06
Olympic Airlines 0.53 Oman air 0.78
Pakistan International airlines 0.63 Phuket Airlines Thailand 0.25
Phillipines Airlines 1.23 Qatar Airways 0.63
Qatar Airways Cargo 1.49 Qantas Airways 0.77
Royal Brunei Airways 0.81 Roayal Jordanian Airways 1.12
Royal Nepal Airlines 1.24 Saudi Arabian Airlines 4.27
Scandavian Airlines 1.31 South African airways 0.08
Singapore Airlines 3.98 Singapore Airlines Cargo 0.82 Scan Air Ltd 0.52 Srilanka Airlines 0.28
Sky cabs 0.17 Swiss Air 0.38
Silk Air 0.28 Thai Airways 6.
                                  6.50
Travel Service airlines 0.25 Turkish Airlines 2.17
Turkmenstian Airlines 0.64 Transmile air 0.13
Transaero Airlines 1.43 Tarom Romanian 0.36
United Parcel Service 0.17 Foreign Defence Aircraft 7.29
United Arab Emirites 0.40 Uzbekistan 1.12
Virgin Atlantic 0.24 Yaman Airways
                                          0.47
Vietnam Airlines 0.70 Others (less than 10 Lakhs) 17.64
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